

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 256/2000
M.A. NO. 1673/2000
in
O.A. NO. 767/1999

2001

New Delhi this the 19th day of January, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Virender Kumar S/O Hanuman Prasad,
R/O 13/642 Lodi Colony,
New Delhi-110003. ... Applicant

(By Shri T.C.Agarwal, Advocate)

-versus-

Smt. Deepak Sandhu, ADG (News),
C.P.C. Premises (Doordarshan),
Siri Fort, Khel Gaon,
New Delhi-110049. ... Respondent

(By Shri R.V.Sinha, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Order issued by the Tribunal has now been
complied with in full. Applicant is satisfied with
the compliance. He has no grievance now. In the
circumstances, present contempt petition is disposed
of accepting the unconditional apology tendered. No
costs.

S.A.T.Rizvi

(S.A.T.Rizvi)
Member (A)

Ashok Agarwal

(Ashok Agarwal)
Chairman

/as/